

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO. 146/Chd/Hry/2017

Application under Section 66 of the Companies Act, 2013.

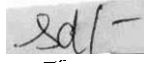
In the matter of :

M/s. Saraswati Packaging Industries Pvt. Ltd.
Plot No. 17, Road No. 8, DLF City Phase-I,
GURUGRAM-122002.

...Applicant-company.

Present: Mr. Pawan Kumar, Advocate for applicant-company.

Having heard the learned counsel for the applicant-company, I
find that copy of order dated 28.04.2017 passed in CP NO. 35/Chd/Hry/2017
has not been attached. File of CP NO. 35/Chd/Hry/2017 be added. List the
matter on 29.05.2017.


(Justice R.P. Nagrath)
Member (Judicial)

May 16, 2017

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